

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 883 of 2020

IN THE MATTER OF:

M/s. Sri Gomathi Energy Pvt. Ltd.

... Appellant

Versus

Mr. L.K. Sivaramakrishnan

...Respondent

Present:

For Appellant : Mr. Sanjeet Singh and Ms. Divya Roy, Advocates

**For Respondent : Mr. Chitranshul Sinha and Mr. Anshuman,
Advocates**

ORDER
(Through Virtual Mode)

14.10.2020 Mr. Sanjeet Singh, Advocate representing the Appellant submits that the main counsel is unable to argue.

Let the matter be posted 'for Admission (Fresh Case)' on **3rd November, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson)

[V.P. Singh]
Member (Technical)

[Dr. Alok Srivastava]
Member (Technical)

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